



## ANNEXURE - 3

## List of Creditors of Corporate Debtor

Summary of List of claims as on January 05, 2024

Drawn for claims up to January 15, 2025

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sr.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	No claims have been received till January 15, 2025
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	No claims have been received till January 15, 2025
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	01	10,21,55,65,491	01	10,21,55,65,491	0	0	0	3	Annexure -3
4	Unsecured financial creditors (other than financial creditors)	0	0	0	0	0	0	0	4	No claims have been received till January 15, 2025

	belonging to any class of creditors)									
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	No claims have been received till January 15, 2025
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	No claims have been received till January 15, 2025
7	Operational creditors (Government Dues)	2	49,27,88,842	2	49,27,88,842	0	0	0	7	Annexure -7
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	8	No claims have been received till January 15, 2025
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	No claims have been received till January 15, 2025
<b>Total</b>		<b>03</b>	<b>10,70,83,54,333</b>	<b>03</b>	<b>10,70,83,54,333</b>	<b>0</b>	<b>0</b>	<b>0</b>		



**Annexure 3**  
**List of Creditors of Corporate Debtor**  
**List of secured financial creditors (other than financial creditors belonging to any class of creditors) as on January 05, 2024**

Drawn for claims up to January 15, 2025

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contin gent claim	Amou nt of any mutual dues, that may be set-off	Amou nt of claim not admit ted	Amount of claim under verification	Remarks , if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amou nt covere d by guar antee	Wheth er related party?	% vo ting share in CoC					
1.	Omkara Assets Reconstructions Private Limited	20.01.2024	10,21,55,65,491	10,21,55,65,491	Secured	4,64,99,00,000	0	No	100	0	0	0	0	Refer Note: 1
	<b>Total</b>		<b>10,21,55,65,491</b>	<b>10,21,55,65,491</b>		<b>4,64,99,00,000</b>	<b>0</b>			<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	

**Note 1:**

- Exclusive charge by way of registered mortgage of free sale FSI to the extent of 12314.13 sq mtrs area inclusive of proportionate fungible area to be developed and constructed on the Plot bearing CTS No. 439, 439/1 to 2, 440, 440/1 to 6, 441, 441/1 to 3, 442, 442/1 to 3, 447, 447/1 to 3, 448, 448/1 to 5, 451, 451/1 to 13, 452, 452/1 to 24, 453, 453/1 to 5, 454A of Slum Rehabilitation Scheme of Vile Parle Prem Nagar CHS (Prop.), lying and being at Village Vile Parle (W) Taluka Andheri with present and future unsold Construction thereon.
- Exclusive charge by way of hypothecation whereunder all the receivables from the sold and unsold flats/units in the property described in the Schedule therein was hypothecated in favour of Piramal Capital & Housing Finance Limited





**Annexure 7**  
**List of Creditors of Corporate Debtor**  
**List of Operation Creditors (Government Dues) as on January 05, 2024**  
**Drawn for claims up to January 15, 2025**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1.	Income Tax Officer-TDS-2	18-01-2024	3,570	3,570	Unsecured	0	0	No	0	0	0	0	0	
2.	Income Tax Office Ward 13(1)(1) Mumbai	20-08-2024	49,27,85,272	49,27,85,272	Unsecured	0	0	No	0	0	0	0	0	
	<b>Total</b>		<b>49,27,88,842</b>	<b>49,27,88,842</b>		<b>0</b>	<b>0</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	

